

CENTRAL ADMINISTRATIVE TRIBUNAL  
CIRCUIT BENCH, INDORE

O.A. No. 852/1997

Tuesday, this the 18<sup>th</sup> day of February, 2003

**Hon'ble Shri Justice N. N. Singh, Vice Chairman (J)**  
**Hon'ble Shri Govindan S. Tampi, Member (A)**

Shri Rajesh, s/o Shri Shiyamlal  
Designation Chokidar (Class IV)  
C/o Officer-in-charge Military Farm, MHOW (MP)  
Address for service of notice:  
Rajesh s/o Shiyamlal H.No.92 Bhagirath Pura, Indore

Applicant

(By Advocate: Shri I.H. Khan)

Versus

1. The Secretary,  
Govt. of India, Ministry of Defence, New Delhi
2. The Dy. Director General of Military Farms  
QMG's Branch, Army HQ, DHQ, PO, New Delhi
3. The Dy. Director of Military Farms  
HQ, Central Command, Lucknow.
4. The Office-in-charge  
Military Farm, MHOW (MP) 453441

..Respondents

(By Advocates: Shri B. Dasilva)

**O R D E R (ORAL)**

***Shri Justice N.N. Singh:***

Learned counsel for the applicant wants to withdraw this OA with liberty to seek relief in the appropriate forum. Permission is granted. OA is dismissed as withdrawn.

(Govindan S. Tampi)  
M (A)

/sunil/

*N. N. Singh*  
(N. N. Singh)  
VC (J)

पृष्ठांकन सं. ओ/व्या.....जवलपुर, दि.....

प्रतिलिपि लिखे रिहा:-

- (1) रामेश, दर्शन देव द्वारा एसेंट्रिएशन, जवलपुर
- (2) आदित्य देव, देवी, वडा I.H. Khan *Aditya* काउन्सिल
- (3) शाही, देवी, वडा B.R. Shah *Adrooche* काउन्सिल
- (4) अंशुलाल, देवी, वडा, जवलपुर न्यायालय

उप अधिकारी  
28/2/03

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En. 28/2/03